

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No. 2857 of 2019

Ziaul Haque Petitioner

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Mr. Shree Prakash Jha, Advocate
For the Respondents: Mr. Sachin Kumar, Addl. AG-II

Oral Order
07/Dated: 24.07.2020

As prayed, three weeks' time is granted to the respondents to file its response in this matter.

Put up on 14.08.2020 by way of last indulgence.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)